NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/68/ (IB)/2017

NAME OF THE PETITIONER(S)

: ROSE FLOWER COMPANY PAPER PVT LTD

NAME OF THE RESPONDENT(S)

: MEHRA COMPUTER SYSTEMS LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel representing both the parties are present. Respondent in person also present. Both the counsel submitted the matter is likely to be settled between the parties sought time for reporting the final outcome of the same. Time enlarged at request. Put up on 22.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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